

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
Application Nos.184, 185 & 186 of 2016 (SZ)**

**Application No.184 of 2016**

**Applicant(s)**

J.Seethapathi, Maniyaarakuppam  
Village, Chennampattu, Ambur

**Respondent(s)**

**Application No.185 of 2016**

**Applicant(s)**

A.R.Pushpalatha, Kanrampalli  
Village, Ambur

**Respondent(s)**

**Application No.186 of 2016**

**Applicant(s)**

A.R.Suresh Babu Kanrampalli  
Village, Ambur

**Respondent(s)**

- Vs
1. Loss of Ecology rep. by its Chairman,  
Peters Road, Royapettah, Chennai
  2. The District Collector, Collectorate,  
Vellore Distrit
  3. The Tamil Nadu Pollution Control Board  
Rep . by its Member Secretary, Mount Road,

Guindy, Chennai

Legal Practitioners for Applicant(s)  
M/s.Yogeshwaran & Neha Miriam Kurian

Legal practitioners for respondent(s)  
Mr.M.K.Subramanian & P.Velmani for R2  
Mrs.Rita Chandrasekar for R3

Note of the Registry	Orders of the Tribunal
Item No.11 to 13	<p>Date: 11<sup>th</sup> August, 2017</p> <p style="text-align: center;">Post these applications on 15.09.2017.</p> <p style="text-align: right;">.....,JM (Justice Dr.P.Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>